

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 793-794/2019

(Arising out of impugned final judgment and order dated 25-04-2017 in FA No. 531/2009 24-10-2018 in CMRA No. 184607/2017 passed by the High Court Of Judicature At Allahabad)

KAMLA RAI

Petitioner(s)

VERSUS

K N VERMA (DECEASED) THROUGH LRS & ORS.

Respondent(s)

WITH

SLP(C) No. 23852/2017 (XI) (Mentioned)

Date : 08-11-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Shail Kumar Dwivedi, AOR

Mr. Gunnam Venkateswara Rao, AOR

For Respondent(s)

Mr. Anand Varma, AOR (Mentioned By)

Mr. Dhirya Madan, Adv.

Mr. Shwetank Singh, Adv.

Mr. Sanjay Kumar Visen, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not to be deleted from the date notified
(14.11.2019).

[CHARANJEET KAUR]
A.R. -CUM-P.S.

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR